

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-298-2020

Yasser Ismail ... Petitioner
Versus
State of Goa and ors. ... Respondents.

Shri A. Govekar, Advocate for the Petitioner.
Shri M. Salkar, Govt. Advocate for the respondent nos.1 to 3.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 8th December 2020.

P.C. :

Petitioner's counsel informs me that he has already filed an application before the Registry for amending the pleadings but that application is not tagged with this Writ Petition.

2. Registry will look into it and list that MCA alongwith this Writ Petition by next adjournment.
3. Post the matter on 15.12.2020.

DAMA SESHADRI NAIDU, J.

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